

STATEMENT

ONGC Region wise/Basinwise - Oil wells
(As on 1.10.96)

Onland Region	Basin	No. of Oil wells
CRBC	Assam-Arakan Fold Belt	-
ERBC	Assam-Arakan Fold Belt	26
	Upper Assam	601
SRBC	Cauvery	65
	Krishna-Godavari	13
WRBC	Cambay	2327
	Jaisalmer	-
	Total Onland	3032
Offshore :		
BRBC	Bombay Offshore	615
SRBC	Krishna-Godavari	5
	Total Offshore	620
	Total ONGC	3652

Note :

- In addition to above there are 196 expendable oil/gas wells in West and East Coast offshore.
- Total no. of wells drilled by ONGC is 7498 out of which 265 wells fall within the small/medium sized fields handover to JV/PSC.

Discretionary Quota

3955. SHRI BALAI CHANDRA RAY : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether, in view of Supreme Court verdict on former Petroleum Minister's case, the Government propose do away with all types of discretionary allotments by Ministers with immediate effect; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). Government have decided to abolish all discretionary quotas hitherto enjoyed by the Ministers in all the Ministries/Departments. It has also been decided that in areas where it is considered necessary

to make a small number of out of turn allotments, Ministry/Department should formulate clear rules and guidelines and make arrangements for making out of turn allotments by a Committee especially set up for this purpose.

Posting of IAS Officers

3956. SHRI JAI PRAKASH (Hardoi) : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "57 p.c. of IAS officers not posted at Centre" appearing in the 'Hindu' dated September 4, 1996;

(b) if so, the yardstick applied for the posting of IAS officers at the Centre; and the reasons for all the not given postings to them at the Centre;

(c) whether there is any proposal to make it necessary for all IAS officers to serve at least one stint at the Centre; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir.

(b) The posting of IAS officers at the Centre is made keeping in view the requirements of the job and the merit, competence, qualification and experience possessed by the officers. Due consideration is also given to the Central Deputation Reserve of the various States, and also the Centre's need for fresh inputs at senior levels in policy planning, formulation of policy and implementation of programmes from diverse sources. The cadre structure envisaged for the IAS under the rules only requires that a reasonable proportion of the cadre strength be interchanged between postings in the Centre and the States.

(c) and (d). No Sir.

Accumulation of Wealth

3957. SHRI K.P. NAIDU : Will the PRIME MINISTER be pleased to state :

(a) the number of complaints received in the office of Central Bureau of Investigation during the last six months regarding accumulation of wealth and immoveable properties by the Government servants;

(b) the number of cases registered and the cases on which enquiry has been completed so far; and